

18.06 hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of Articles 120, 210, 343 etc.)

SHRI MURASOLI MARAN (Madras South) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI MURASOLI MARAN : I introduce the Bill.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of articles 81, 82 and insertion of new article 281A)

SHRI MURASOLI MARAN (Madras South) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India "

*The motion was adopted.*

SHRI MURASOLI MARAN : I introduce the Bill.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of articles 120, 210 and Part XVII)

SHRI MURASOLI MARAN (Madras South) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI MURASOLI MARAN : I introduce the Bill.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of article 368)

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI CHINTAMANI PANIGRAHI : I introduce the Bill.

COMPANIES (AMENDMENT) BILL\*

(Insertion of new sections 224A, 224B and 224C)

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to move for leave to introduce a Bill further to amend the Companies Act, 1956.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Companies Act, 1956."

*The motion was adopted.*

SHRI CHINTAMANI PANIGRAHI : I introduce the Bill.

I am not moving for leave to introduce the next Bill standing in my name.

\*Published in Gazette of India Extraordinary, Part II section 2, dated 2.4.71.

†Introduced with the recommendation of the President.